

घोषणा की है कि ऐसा करना विधि तथा व्यवस्था के लिये खतरनाक है ;

(घ) यदि हाँ, तो सरकार की इस पर क्या प्रतिक्रिया है और क्या इन कर्मचारियों के लिये वैकल्पिक रोजगार की व्यवस्था करने का सरकार का विचार है ; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

इस्पात, खान तथा धातु मंत्रालयमें राज्य-मंत्री (श्री प्र० चं० सेठी) : (क), (घ) और (ङ). बक्स विभाग के तकनीकी कर्मचारियों की छंटनी करने का कोई प्रस्ताव नहीं है। परन्तु राउरकेला इस्पात कारखाने का निर्माण / विस्तार कार्य पूर्ण हो जाने से कारखाने के निर्माण विभाग में काम करने वाले कर्मचारी निकट भविष्य में आवश्यकता से अधिक हो जायेंगे। उन में से अधिक से अधिक कर्मचारियों को कम्पनी की नियमित सिब्मन्धी में खपाने तथा सरकारी क्षेत्र के अन्य उपक्रमों और राज्यों की सरकारी एजेंसियों में रोजगार दिलाने के लिए प्रयत्न किये जा रहे हैं।

(ख) और (ग). हिन्दुस्तान स्टील लिमिटेड को उड़ीसा के श्रम मंत्री से ऐसी कोई विशेष प्रार्थना प्राप्त नहीं हुई है और न सरकार को राउरकेला श्रमिक सम्मेलन द्वारा इस बारे में किए गये किसी विरोध का ही ज्ञान है।

Recognition of Railway Booking Agents

1301. SHRI ARJUN SINGH BHADORIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have formulated any Rules for the recognition of Railway Booking Agents on the Indian Railway;

(b) if so, whether Government are aware that some of these Rules are being resented by the Travel Agents; and

(c) if so, Government's reaction thereto?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Travel agents obtain recognition from the Ministry of Transport and Civil Aviation, Department of Tourism. If, after obtaining such recognition, a travel agent applies to the Ministry of Railways for appointment as agent for the sale of railway tickets, the application is considered, keeping in view the soundness of the firm and the adequacy of its resources and the Railways' own need for such agencies. If the applicant is appointed agent, he executes an agreement with the Railway.

(b) and (c). There is no question of the travel agents resenting any of the terms and conditions attached to such appointment and accepted by them.

They do make, from time to time, representations requesting for liberalization of certain terms and such representations are given very careful consideration.

Export of Animal Bone Powder

1302. SHRI D. R. PARMAR: Will the Minister of COMMERCE be pleased to state:

(a) the countries to which the animal bone powder is being exported;

(b) the quantities exported during the last three years, country-wise, and the amount of foreign exchange earned thereby; and

(c) the name of the State which exported its maximum quantity?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b). Animal bones powder is not separately classified in the Revised

Indian Trade Classification. However, a statement showing country-wise export of crushed bones and bones-grist during 1964-65, 1965-66, 1966-67 and April—October 1967 is laid on the Table of the House. [Placed in Library. See No. LT-159 68].

(c) Export statistics is not maintained state-wise.

Curtailment of Running Time of trains between Delhi and Ahmedabad

1303. SHRI D. R. PARMAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal for the curtailment of six to eight hours in the present running times of trains from Delhi to Ahmedabad; and

(b) if so, whether the time-limit will be curtailed by increasing the present speed of the existing Express and Mail trains or by introducing a speedy train?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No.

(b) Does not arise.

Passengers Amenities between Kharagpur and Khurda Road

1304. SHRI S. KUNDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways had undertaken any scheme for improving passenger amenities between Kharagpur and Khurda Road Railway stations on the South Eastern Railway during the last financial year;

(b) if so, the details of the schemes undertaken; and

(c) whether there is any provision for the above purpose during the coming financial year, if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes

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(b) A statement 'A' showing the details of the various passenger amenity works undertaken during 1966-67 is laid on the Table of the House. [Placed in Library. See No. LT-160/68.]

(c) Yes. A statement 'B' showing the details of the various passenger amenity works proposed during 1967-68 and 1968-69 is laid on the Table of the House. [Placed in Library. See No. LT-160/68].

Rupee-Payment Agreements

1305. SHRI S. KUNDU: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign trade in terms of rupee carried on by Government during the year 1967 and the comparative figures of such trade during the years 1964, 1965 and 1966 calculated at pre-devaluation price;

(b) whether there is a fall in foreign trade during 1967 as compared to the preceding three years;

(c) if so, the items in respect of which there has been a fall in the trade and the reasons therefor; and

(d) the steps taken by Government to boost the foreign trade?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Amount of foreign trade carried on by India with the East European 1964, 1965 and 1966 calculated at pre-payment agreement during the year 1967, as also for the years countries with which there exist rupee devaluation price is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-161/68.]

(b) It will be seen from the statement that there has been some fall in our foreign trade with the rupee payment countries. This fall, however, has been because of diminution of our